

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH

ITEM No. 135  
(IB)-191(PB)/2019

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt Ltd ... Applicant / Petitioner  
Vs  
Sameeksha Estate Pvt Ltd. ... Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

Order delivered on 11.12.2020.

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

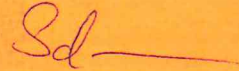
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

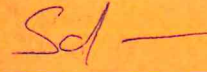
For the Applicant :

**ORDER**

List all pending applications for hearing on **22.12.2020.**



(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)